

unrestricted acceptance of invitation from Foreign Missions by Government officials upto certain levels.

**West German Assistance for Scientific Research**

**2206. Shri J. B. S. Bist:** Will the Minister of Education be pleased to state:

(a) whether Government have come to any recent agreement with West Germany in regard to the latter giving special assistance for promotion of scientific research; and

(b) if so, the details of the agreements and the benefits that would accrue to Indian Scientists therefrom?

**The Deputy Minister in the Ministry of Education (Shrimati Soundaram Ramachandran):** (a) Not yet, Sir.

(b) Does not arise.

**दिल्ली में पाकिस्तानियों की गिरफ्तारी**

**2207. श्री हुकूम चन्द कछवाय :** क्या गृह-कार्य मंत्री यह बताने की कृपा करें कि :

(क) क्या यह सच है कि 23 अगस्त, 1965 को दिल्ली में तीन पाकिस्तानी पकड़े गये थे ;

(ख) यदि हाँ, तो ये पाकिस्तानी कब से दिल्ली में रह रहे थे ;

(ग) जिन व्यक्तियों के पास वे ठहरे हुए थे क्या सरकार ने उनके विरुद्ध कोई कार्यवाही की है ; और

(घ) यदि नहीं, तो इसके क्या कारण हैं ?

**गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री हाथी):** (क) 23 अगस्त, 1965 को दिल्ली में केवल एक पाकिस्तानी पकड़ा गया था।

(ख) से (घ). इन मामलों की जांच की जा रही है।

**Charge-sheeting of Grain Dealers in Delhi**

**2208. Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the shops of some grain dealers in Delhi were raided by the Inspectors of the Civil Supplies Department in March, 1965 and some irregularities were found in their records and some shopkeepers were charge-sheeted in this connection;

(b) whether it is also a fact that the cases against those shopkeepers who were charge-sheeted have been withdrawn; and

(c) if so, the reasons therefor?

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):** (a) No, Sir.

(b) and (c). Do not arise.

**Arrest of Grain Dealers in Delhi**

**2209. Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that some grain dealers were arrested in Delhi under the Essential Commodities Act in September/October, 1964;

(b) if so, the number of firms prosecuted with the number of persons arrested and the names of their firms;

(c) the nature of charges against them; and

(d) the action taken against them?

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):** (a) Yes, Sir.

(b) 28 firms were prosecuted and 82 persons were arrested. The names of the 28 firms are given in the statement laid on the Table of the House. [Placed in Library. See No. J.T-4862/65].

(c) The 28 firms were prosecuted under Section 7 of the Essential Com-

modities Act, 1965. One of these firms was also prosecuted under Section 125(2) of the Defence of India Rules.

(d) In the 30 cases involved, action taken is as follows:—

Convicted	—	2
Acquitted	—	1
Pending Trial		9
Cancelled	—	1
Untraced	—	1
Withdrawn	—	16
		—
		Total 30
		—

### दिल्ली में गुण्डे

2210. श्री सरजू पाण्डेय : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली पुलिस ने हाल ही में गुण्डों की सूची तैयार की थी ;

(ख) यदि हां, तो इस सम्बन्ध में समाज विरोधी तत्वों से सम्बन्ध रखने वाले कुल कितने व्यक्ति गिरफ्तार किये गये ;

(ग) उन्हें किस धारा के अन्तर्गत गिरफ्तार किया गया था ; और

(घ) क्या यह सच है कि गिरफ्तार किये गये व्यक्तियों में कुछ राजनीतिक कार्यकर्ता भी हैं ?

गृह-कार्य मंत्रालय में उप-मंत्री (श्री ल० ना० मिश्र) : (क) जी नहीं ।

(ख) तथा (ग) . स्वतन्त्रता दिवस पर कोई अबाधित घटना न होने देने की दृष्टि से दण्ड प्रक्रिया संहिता की धारा 107/151 के अधीन 164 गुण्डों को पकड़ा गया ।

(घ) जी नहीं ।

### Educational Facilities to Africans

2212. श्री Surendra Pal Singh: Will the Minister of Education be pleased to state:

(a) whether Government, in view of the prevailing condition of 'squeez' of Asians living in African countries, have considered or intend to consider the question of giving more educational facilities in the educational institutions in India to the Asians than to Africans; and

(b) if so, the steps taken or proposed to be taken?

The Minister of Cultural Affairs in the Ministry of Education (Shri Hajrnis vis): (a) and (b). Students of Asians living in African countries to India for studies either under Schemes of Scholarships administered by the Government of India or at their own expense. In order to meet the increasing demand, the number of scholarships as well as the number of reserved seats in institutions in India for students from the Asian and African countries have been increased. These have provided larger facilities for Indians living in African countries. There is no proposal to reduce the number of scholarships to African countries.

### कारों तथा स्कूटरों की चोरी

2213. श्री झोंकार लाज बेरबा : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि केन्द्रीय सचिवालय और संसद सदस्यों के फ्लेटों से अश्वेक कारें तथा स्कूटर चोरी हो जाते हैं ;

(ख) यदि हां, तो 1964 में कितनी कारें तथा स्कूटर चोरी हुए ; और

(ग) कितनी कारें तथा स्कूटर बरामद किए गए ?

गृह-कार्य मंत्रालय में उप-मंत्री (श्री ल० ना० मिश्र) : (क) और (ख) . 1964